

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-03-2023 (THURSDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : Jai Murugan Textiles Ltd

PETITION NUMBER : CP(IB)/104(CHE)/2018

APPLICATION NUMBER: [201] a) IA(IBC)/119(CHE)/2023 in  
IA(IBC)/110/2022  
b) IA(IBC)/120(CHE)/2023  
c) IA(IBC)/951(CHE)/2022 in  
IA(IBC)/110/2022  
d) IA(IBC)/97(CHE)/2023

COMMON ORDER

Ld. Counsel Mr. Sasank Iyer appears for the Applicant. Ld. Counsel Mr. Agil Vatchalam appears for the Respondent / Liquidator.

Ld. Counsels point out that there is an error in recording the name of the Respondent which needs correction by the Registry.

The applicant is directed to approach the Registry and get the names corrected.

List all the four applications before the Regular Bench for hearing on 27.03.2023.

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AJAI DAS MEHROTRA  
Member (Technical)

Phk

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SANJIV JAIN  
Member (Judicial)